

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6475
ANSWERED ON:07.05.2013
DAMAGES DUE TO NATURAL CALAMITIES
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of damages due to natural calamities submitted by Sikkim Government to the Union Government during the last three years and the current year; and

(b) the details of financial assistance provided and utilised thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): The details of damages due to natural calamities like floods, landslides, cloudburst and earthquake etc, as reported by the State Government of Sikkim in the last three years are given as under:↵

Year	Lives lost (No.)	Cattle lost (No.)	House (No.)	Crops area (in lakh ha.)
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2010-11	57	3623	383408	1.87
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2011-12	13	..	277	4.17
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2012-13	168	9921	531186	3.28
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For supplementing State Governments` relief efforts, financial assistance in the wake of notified natural calamities is provided through the State Disaster Response Fund (SDRF), which is further supplemented by the National Disaster Response Fund (NDRF) in cases of calamities of a `severe nature`. The details of releases from SDRF and NDRF to State Government of Sikkim in the last three years are given as under:↵ (Rs. In crore)

Years	Centre's share of SDRF released	Released from NDRF
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2010-11	10.24	#
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2011-12	31.74	200.38
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2012-13	22.57	74.347
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No memorandum submitted by State Government of Sikkim.

As per the scheme of SDRF/NDRF, the State Government is responsible to ensure that mone-y drawn from the SDRF/NDRF account is actually utilized for the purposes for which the same has been set up and only on item of expenditure and as per norms approved by the GOI. The State Accountant General is required to monitor the expenditure and Comptroller & Auditor General of India causes audit of SDRF/ NDRF every year in terms of the scheme of the SDRF/ DRF.

In addition, the Government of India approved an assistance of Rs. 1000 crore from Special Plan Assistance (SPA) under Prime Minister's package for post- earthquake reconstruction/rehabilitation activities, which is to be implemented during 2011-12 to 2014-15. For this purposes, GOI has released an amount of Rs. 400.00 crore from SPA to the State Government, as under:-

(Rs. In crore)

Released from SPA for the year 2011-12 on 19.1.2012 200.00

Released from SPA for the year 2012-13 on 19.11.2012 80.00

Released from SPA for the year 2012-13 on 30.3.2013 120.00

Total 400.00

In addition, Planning Commission has approved an amount of Rs. 300.00 crore for the financial year 2013-14 towards post-earthquake reconstruction/rehabilitation works in Sikkim.